various fields and to carry out feasibility studies, to provide consultancy services as well as to provide training to a large number of foreign nationals in India in various disciplines. Recently India has also been extending additional technical assistance to African countries under the Non-aligned Movement Action Programme to meet the critical Situation in Africa.

[English]

Outcome of Meetings of Sub Commissions Under Indo-Pak Joint Commission

254. DR. V. VENKATESH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the outcome of meetings of the subcommissions held under recent Indo-Pak Joint Commission:
- (b) whether the existing border issues were also the subject matter of discussions; and
- (c) if so, the details thereof and the kind of implementing agency that has been proposed to monitor the decision implementation?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN):
(a) Some progress was made at this meeting. Among the decisions taken and recommendations made were:—

(i) the signing of an agreement on cooperation in agricultural research, (II) consideration of the draft text for a Cultural Agreement, (iii) waiver of the requirement of Police reporting in respect of bonafide businessmen and holders of transit visas, (iv) finalisation of through railway booking facilities between designated railway stations with effect from 1st October, 1985, (v) agreement on setting up of a working group for cooperation in the field of planning to be preceded by a seminar in Islamabad on the same subject, and (vi) agreement on exchange of information to check the illegal trafficking in narcotics.

Government will be in touch with Pakistan authorities for timely implementation of the various decisions and with a view to pursuing the other proposals made by India.

- (b) No, Sir.
- (c) Does not arise.

Felling of Trees in Orissa

255. SHRI HARIHAR SOREN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are aware of the large scale felling of trees in Orissa more particularly in Keonjhar and Mayurbhanj districts of the State;
- (b) whether Government are aware that unabated felling of trees caused great damage to Gonashika and Similipal hills in the above two districts; and
- (c) the steps taken to save the above mentioned hills and forest areas of Orissa from destruction?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) to (c). The Government are in receipt of a complaint of destruction of forests in Keonjhar and Mayurbhanj districts of Orissa State. The State Government have been requested to look into the matter and furnish a report.

Heavy Water Units in the Country

- 256. SHRI VIJAY N. PATIL: Will the PRIME MINISTER be pleased to state:
- (a) the total requirement of Heavy Water for our projects;
- (b) the total production of Heavy Water in various units located in the country; and
- (c) whether the present production of Heavy Water is adequate for meeting our requirements?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL): (a) Nuclear Power generation of 10,000 MWE by the end of the century will require 13,000 MT of Heavy Water.

(b) and (c). The capacities of the existing and the planned heavy water plants are such as to ensure self-sufficiency with respect to heavy water for the Nuclear Power Programme.